

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 08/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 01.02.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Airline Operators Committee, Chennai**  
**V/s.**

**...Appellant**

**AERA & Ors. (AAI/DGCA/MCA)**

**.... Respondents**

**Appearances :**

Ms. Neelam Rathore with Ms. Sarika Gandhi, Syed Amber, Advocate for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Nitish Gupta, Advocates for AAI

**ORDER**  
**28<sup>th</sup> February, 2014**

Heard at length. Arguments remain inconclusive.

List the matter on **05<sup>th</sup> March, 2014** for continuation of arguments.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**